

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

STARRED QUESTION NO:312
ANSWERED ON:08.08.2016
Export of Meat and Meat Products
Khairi Shri Chandrakant Bhaurao

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the existing policy of the Government for export of meat and meat products;
- (b) the total quantity and value of meat and meat products exported from the country during the last three years and the current year, item and country-wise along with the foreign exchange earned therefrom;
- (c) whether the Government has received requests/suggestions from various religious organizations/social organizations to discontinue the said exports and if so, the details thereof along with the action taken thereon;
- (d) whether the Government has lifted or proposes to lift the ban on export of beef and if so, the details thereof along with the reasons therefor; and
- (e) whether the Government has taken into account the feelings of a large section of the population of the country in this regard and if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

a) to e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.312(H) FOR ANSWER ON 08TH AUGUST, 2016 REGARDING "EXPORT OF MEAT AND MEAT PRODUCTS".

(a) As per the existing Meat Export Policy, the export of beef (meat of cow, oxen and calf) is prohibited and is not permitted to be exported. Bone in meat, carcass, half carcass of buffalo (both male and female) is also prohibited and not permitted to be exported.

Only the boneless meat of buffalo (male and female) and meat of goat & sheep is permitted to export subject to the provisions specified in the Gazette Notifications on raw meat (Chilled and Frozen) issued from time to time under the Export (Quality Control and Inspection) Act, 1963 and subject to the fulfilment of the conditions stipulated under the Foreign Trade Policy.

(b) The total quantity and value of meat and meat products exported from the country during the last three years and the current year, item and country-wise along with the foreign exchange earned therefrom is given below:

Quantity in MT/Value in US\$ Million

Product-wise meat export:

COMMODITY 2013-14 2014-15 2015-16 2016-17(Apr-May)*

QTY (MTS) VAL (US \$ M) QTY (MTS) VAL (US \$ M) QTY (MTS) VAL (US \$ M) QTY (MTS) VAL (US \$ M)

BUFFALO MEAT 1365643 4350.38 1503512 4781.18 1314161 4068.66 188995 545.71

PROCESSED MEAT 508 1.29 405 2.29 282 0.96 6 0.03

SHEEP/GOAT MEAT 22608 115.37 23614 135.71 21952 128.38 3747 21.92

OTHER MEAT 268 0.55 262 0.44

Grand Total 1389027 4467.58 1527793 4919.62 1336395 4198.00 192748 567.67

Source: DGC&S/*Provisional

Top Country-wise export of meat & meat products:

COMMODITY 2013-14 2014-15 2015-16 2016-17(Apr-May)*

QTY VALUE QTY VALUE QTY VALUE QTY VALUE

VIETNAM 524490 1796.316 633945 2154.39 605248 1993.01 68364 212.56

EGYPT 107826 338.221 128082 422.34 115317 357.72 28053 79.92

MALAYSIA 121713 388.672 130877 422.94 135939 410.02 20566 61.85

SAUDI ARAB 80433 280.469 80845 301.51 69392 245.36 12957 44.72

IRAQ 29992 87.1 23603 66.33 42988 117.36 9164 20.58

Others 524573 1576.808 530441 1552.1 367511 1074.53 53644 148.04

Total 1389027 4467.586 1527793 4919.61 1336395 4198 192748 567.67

Source: DGC&S/*Provisional

(c) Representations are being received from time to time from some religious/social organisations demanding ban on export of meat and its products. In 2007, as per the directions of the Hon'ble Supreme Court, the Central Government had reviewed the meat export policy, in the light of the Directive Principles of State Policy under the Constitution of India, and also in the light of the policy's potentially harmful effects on livestock population, and the economy of the country and it was decided that the current meat export

policy needs no change.

(d) No, Madam. At present, there is no proposal to lift the ban on export of beef.

(e) The existing export policy is in the interest of the farmers, livestock producers, meat consumers, traders, stake holders and stake holders of other sectors such as dairy, leather, animal feed etc. Further, the import and export of agricultural products including meat and meat products depends on various factors including availability of surplus over and above the domestic requirement, international demand and supply situation, quality standards in the importing/exporting countries, varieties traded and price competitiveness, compliance of WTO norms and need to balance between remunerative prices to the growers and availability of products to common man at affordable prices etc. The Government takes into account these factors before deciding on import or export of agricultural commodities including meat and meat products.
